

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 99791/2019 in Civil Appeal No. 8571/2018

DINESH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

(IA No. 99791/2019 - CLARIFICATION/DIRECTION)

Date : 06-09-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s)

Mr. P. N. Misra, Sr. Adv.  
Mr. Vishwajit Singh, AOR  
Mr. Pankaj Singh, Adv.  
Ms. Ridhima Singh, Adv.  
Ms. Vijaya Singh, Adv.  
Mr. Vignesh Singh, Adv.

For Respondent(s)

Mr. R. B. Singhal, Sr. Adv.  
Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The application stands dismissed.

(NIDHI AHUJA)  
COURT MASTER (SH)

(RENU DIWAN)  
ASSISTANT REGISTRAR